GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO-3223

ANSWERED ON- 08/08/2025

RENUNCIATION OF CITIZENSHIP

3223. SHRI K C VENUGOPAL

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) the number of individuals who have renounced their Indian citizenship and taken citizenship of other countries during the last five years, country-wise;
- (b) whether there has been any increase in the cases of renunciation of Indian citizenship during the last three years, if so, the details thereof;
- (c) whether Government has conducted any study on reasons for which they are leaving the country and renouncing their citizenship, if so, the outcome thereof indicating the major reasons identified therefor; and
- (d) the action taken by the Government to reduce the renunciation of citizenship by Indian's, particularly the younger generations?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

(a & b) As per the information available with the Ministry, the number of Indians who gave up their Indian citizenship was 85,256 in 2020, 1,63,370 in 2021, 2,25,620 in 2022, 2,16,219 in 2023 and 2,06,378 in 2024. For reference, such cases were 1,22,819 in 2011, 1,20,923 in 2012, 1,31,405 in 2013 and 1,29,328 in 2014. List of the countries whose citizenship Indians acquired is placed at Annexure.

(c & d) The reasons for renouncing Indian citizenship or taking foreign citizenship are personal and known only to the individual. The Government recognizes the potential of the global workplace in an era of knowledge economy. It has also brought about a transformational change in its engagement with Indian diaspora. A successful, prosperous, and influential diaspora is an asset for India. India stands to gain a lot from tapping its diaspora networks and productive utilization of the soft power that comes from having such a flourishing diaspora. The Government's efforts are also aimed at harnessing the diaspora potential to its fullest including through sharing of knowledge and expertise.

ANNEXURE

LIST OF COUNTRIES WHOSE CITIZENSHIP WAS ACQUIRED BY INDIANS

S.No.	Country	S.No.	Country
1	Albania	15	Belgium
2	Algeria	16	Belize
3	Andorra	17	Bolivia
4	Angola	18	Bosnia & Herzegovina
5	Antigua & Barbuda	19	Botswana
6	Argentina	20	Brazil
7	Armenia	21	Brunei
8	Australia	22	Bulgaria
9	Austria	23	Cambodia
10	Azerbaijan	24	Canada
11	Bahamas	25	Chile
12	Bahrain	26	China
13	Bangladesh	27	Colombia
14	Belarus	28	Comoros

29	Costa Rica	50	Guatemala
30	Croatia	51	Guyana
31	Cyprus	52	Hungary
32	Czech Republic	53	Iceland
33	Denmark	54	Indonesia
34	Dominica	55	Iran
35	Dominican Republic	56	Iraq
36	Ecuador	57	Ireland
37	Egypt	58	Israel
38	Estonia	59	Italy
39	Eswatini	60	Jamaica
40	Ethiopia	61	Japan
41	Fiji	62	Jordan
42	Finland	63	Kazakhstan
43	France	64	Kenya
44	Gabon	65	Kuwait
45	Georgia	66	Kyrgyzstan
46	Germany	67	Laos
47	Ghana	68	Latvia
48	Greece	69	Lithuania
49	Grenada	70	Luxembourg

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71	Madagascar	89	Norway
72	Malawi	90	Oman
73	Malaysia	91	Pakistan
74	Maldives	92	Panama
75	Mali	93	Papua New Guinea
76	Malta	94	Paraguay
77	Mauritius	95	Peru
78	Mexico	96	Philippines
79	Moldova	97	Poland
80	Mongolia	98	Portugal
81	Morocco	99	Qatar
82	Mozambique	100	Republic of Korea
83	Myanmar	101	Romania
84	Namibia	102	Russia
85	Nepal	103	Saint Kitts & Nevis
86	New Zealand	104	Saint Lucia
87	Nigeria	105	Saudi Arabia
88	North Macedonia	106	Serbia

107	Seychelles	124	Türkiye
108	Singapore	125	UAE
109	Slovak Republic	126	Uganda
110	Slovenia	127	UK
111	South Africa	128	Ukraine
112	Spain	129	Uruguay
113	Sri Lanka	130	USA
114	Sudan	131	Vanuatu
115	Suriname	132	Vietnam
116	Sweden	133	Yemen
117	Switzerland	134	Zambia
118	Tanzania	135	Zimbabwe
119	Thailand		
120	The Holy See (Vatican		
	City State)		

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The Netherlands

Tonga

Trinidad and Tobago